

Form.1**List of cases filed in e-filing during the month of September, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of September, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of September, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of September, 2024**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Form.5**List of cases in which Hearing in Case Management was held during the month of September, 2024**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.12 of 2024	Tirumala Tirupati Devasthanams Vs M/s Shree Sai Traders	K.V.Bhanu Murthy Vs D.L.R.Bala Krishna	26.07.2024	02.09.2024
	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 17 of 2023	Jayalakshmi Trading Company Vs M/s Gunasekaran	Ch.Damodara Rao Vs M.Satish Kumar	20.11.2017 (II ADJ, Guntur) 17.07.2023 (Commercial Court VJA)	18.09.2024
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

Form.6**Contested Commercial Cases disposed during the month of September, 2024**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS. 18 of 2022	M/s Sri Lakshmi Janardhan Rice Industries Vs M/s Le Nissi Impex (P) Ltd & 2 Ors	S.Krishna Murthy Vs B.David Ratna Kumar (Given up)	28.10.2022	Yes	25.09.2024	699	Contested	-	-	-

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS. 4 of 2024	RudraTechno Feeds Vs Kanumuru Murali Krishnam Raju	A.Sivaji Raju Vs Ch.Simhachalam	27.11.2020 (III ADJ Bhimavaram) 22.06.2024 (Vijayawada)	No	19.09.2024	89	Contest	-	-	-
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 3/2023	M/s. Sakshi Enterprises Vs. M/s. Rashtriyalspat Nigam Limited	Sri C.V. Veerabhadra Rao, Advocate for Petitioner/DHr Vs. Sri. K.V. Rama Murty, Advocate for Respondent/JDr	24.04.2023	Not Applicable	03.09.2024	499 days	Contested	-	-	U/Or.21 R.52 of CPC
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 9/2018	M/s. D.V. Suryanarayana Raju and 28 others Vs. The Traffic Manager, Visakhapatnam Port Trust, Visakhapatnam	Sri USV Prasad, Advocate for Petitioners/ DHrs Vs. Sri AVCN Nagaeswara Rao, Advocate for Respondent	(Received by Transfer from PDJ, VSP 23.03.2019) Hon'ble PDJ Court, VSP on 25.04.2018	Not Applicable	19.09.2024	2339 days	Contested	-	-	U/Or.21 R.43, 64 to 66 of CPC
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 17/2020	M/s. ITC Cementation India Ltd. Vs. The State of A.P., and 3 others	Sri A. Srinivas and K. Rama Kireeti, Advocates for Plaintiff Vs. Govt. Pleader, Advocate for Defendants	Received by Transfer from II ADJ, Vizianagaram 22.10.2020 Hon'ble PDJ Court, Vizianagaram on 19.04.2012	No	20.09.2024	4538 days	Contested	-	-	U/Or.VII R.1 R/w Sec.26 of CPC

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 2/2022	Hi-Tech Chemicals Pvt. Ltd. Vs. M/s. Rashtriyalspat Nigam Limited and another	Sri V. Satish Advocate for Petitioner Vs. Sri. G.Saibaba and Srinivas for R1, R2 is an Arbitrator	18.01.2022	Not Applicable	25.09.2024	1011 days	Contested	-	-	U/sec.34 of Arb. & Con. Act

Form.7**Summary of Commercial Cases during the month of September, 2024**

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	89	4	2	91
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	131	6	6	131

